32

इंडेरेस्ट कम करके रिलेक्सेशन करने के बाद बवा सिचएमन में मुधार हुआ है ग्रीर क्या कारपोरेगन का घाटा अप हुआ है।

Written Answers

भी विश्वनाथ प्रताप सिंह: मान्यवर, जो श्राधिक स्थिति कारपोरेशन की है. बह इस प्रकार है। मैं ज्यादा वर्षी का नहीं लेता हूं केवल तीन वर्षों का लेता है। 1978-79 में सद, इन्टरेस्ट काटने े के पहले 17.20 करोड का फायदां था। 1979-80 में सुद काटने के पहले 23.71 करोड का फायदा था। 1980-81 में सुद काटने के पहले 41.81 करोड का फायदा था। लेकिन क्योंकि मुद बहुत भारी पडता है, इसलिये उसके काटे जाने के बाद 1978-79 में 6.96 का घाटा हुआ, 1979-80 में 13 65 का घाटा हुआ ग्रीर 1980-81 में 1.06 का फायदा हमा। लेकिन इस वर्ष 1981-82 में, एस्टीमेटेड जो है उसको कान्फिडेन्स में लेकर में कहना चाहता हं कि लगभग 26.65 के घाटे की स्राक्षा स्रावश्यक हो जाती है। मान्यवर, माननीय सदस्य प्रश्न करेंगे कि यह घाटा बढ़ता वयों है। इसका कारण यह है कि हम अपनी जिम्मेदारी बढ़ाते गये और हम ज्यादा खरीद करते रहे ग्रौर जिस अन्पात में इन्टरेस्ट का रेट बढ़ता गया, घाटे का अनुपात भी बढ़ता

MR CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Rent paid by nationalised banks

*222. DR. (SHRIMAT!) NAJMA. HEPTULLA: Will the Minister of FIN-ANCE be pleased to state:

- (a) what is the approximate rent paid per 100 sq. metres of area per month by nationalised banks in semiurban, urban and metropolitan cities like Calcutta, Bombay, Delhi Madras: and
- (b) whether Government are aware of the comparatively low rents paid for similar premises by other parties?

THE DEPUTY MINISTER IN THE MINISTRY \mathbf{OF} FINANCE (SHRI JANARDHANA POOJARY). (a) (b) The information about the approximate rent paid by the nationalised banks in taking premises on lease in various locations as indicated by the Hon'ble Member is not readily available. However, according to the latest available Profit and Loss Accounts of 20 nationalised banks, the total expenditure incurred by them on rent. taxes, insurance, lighting, etc. during 1981 was Rs. 90.97 crores. The decision for hiring such premises is taken by the banks keeping in view the actual need, and the guidelines laid down, in this regard, by the Reserve Bank of India. These guidelines provide, inter-alia, that the rent for the premises hired should be reasonable and in conformity with the prevailing rents in the locality and other relevant factors.

Grant of Licences to Customs House Agenta

*225. SHRI HARI SINGH NALWA: SHRI T. CHANDRASEKARA REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) the number of candidates applied for the grant of Customs House Agents Licences in Delhi during 1982:
- (b) the number of applicants who were examined for the purpose:
- (c) the number of examinees passed the examination;
- (d) the numebr of examinees who were ex-customs officers; and

(e) the number of successful applicants who have been called for interview by the Collector of Customs, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) 273 applications were received for the grant of Custom House Agent Licences in Delhi during 1981 and 1982.

- (b) 354 persons on behalf of 273 applicants were called for the written examination out of which only 182 persons actually appeared.
- (c) 30 persons qualified in the written test held on 3-10-1982.
- (d) Although the proforma of the application form does not contain any specific column for indicating these particulars, on the basis of the available information, it has been reported that 4 ex-Customs Officers appeared for the written test out of which only one qualified for the interview.
- (e) 30 persons who qualified in the written test were called for interview held on 25th and 26th February, 1983.

Details of U.S. investment in India

*227. SHRI SHRIDHAR WASUDEO DHABE:

DR. BHAI MAHAVIR.

Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to a news item appearing in the "National Herald" dated the 1st December, 1982, captioned "US team coming to ascertain investment";
- (b) if so, what is the name and status of the leader and other members of the US delegation that visited India in this regard and the details of the agreement reached between the two countries;

2038 RS-12

- (c) what are the details of the investment offered by the US Overseas Private Investment Corporation; the location where it will be invested and for what purposes; and
- (d) the extent to which such investment will help India in improving its production in the fields in which it will be utilised?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHER-JEE): (a) Yes, Sir.

- (b) A statement is laid on the Table of the House providing details of the delegation and the objectives of its visit to India.
- (c) and (d) OPIC assists US investors in identifying and undertaking long term private investments in other countries. It provides financial assistance as also insurance to cover investments against political risks. OPIC does not make any investment of its own.

Details of the Member of the Delegation

OPIC INDIA INVESTMENT MISSION FEBRUARY 21, MARCH 5, 1983

LEADERSHIP
Graig A. Malen
Mission Co-Chairman

President

Overseas Private Investment Corporation

Whitney Mac Millan Mission co-Chairman Chairman of the Board Cargill Corporation

L. Ebersole Gaines

Executive Vice President

Overseas Private Investment Corporation

Participants

Agro Associates

M. Afzal Kahn